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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 44/14	TP 62/16	For hearing	397/ 398	Mangala Invest- ments Ltd. & 4 Others Vs. Canara Land Investments Ltd. & 4 Ors.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

Arts. Mylsang

Counsel for Respondent



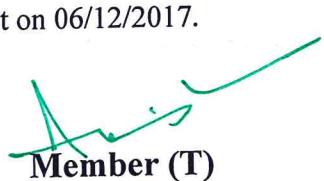
Rakesh Bhatt
9036272199

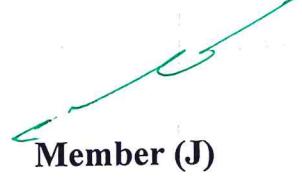
Advocate for Petitioner



ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
Matter is listed today for final hearing. Counsel for Petitioner requested time.
List it on 06/12/2017.


Member (T)


Member (J)